



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/1244/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Thaneswar Kalita,
District & Sessions Judge, Dhubri.

Dated Guwahati, the 27th February, 2020.

Sub:- **Withdrawal of Casual leave.**

Ref:- Letter No. DJ.XII-2/2019-20/776/E Dated 25.02.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for withdrawal of casual leave on 25.02.2020, has been granted.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/1245/A, dated 27.2.2020

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rdes